

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

ORDER

The Voluntary Retirement of Ms. Meenakshi Sethi D/o Sh. D.S. Sethi, (E.C. No. 2450/78549484) Sr. Judicial Assistant of this office is hereby accepted on her request and she stands relieved from her official duties w.e.f. 27.01.2023 (A/N).

Girish Kathpalla
12.1.23

(GIRISH KATHPALLA)
Principal District & Sessions Judge (HQs)
Delhi

4540-570
No. Admn.II/PF/Ret./2023

Delhi, Dated the 2 JAN 2023

Copy forwarded for information and necessary action to:

- 1 Office of the Principal District & Sessions Judge:- North, West, New Delhi, South, South-East, East, North-East, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, South District, Saket Courts, New Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, South District, Saket Courts, New Delhi.
- 5 The Sr. A.O.(Judicial)/A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch, District Central & South District, Delhi/New Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, South District, Saket Courts, New Delhi, for further necessary action.
- 8 All Districts PRO/APRO, Delhi/New Delhi.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 11 Dealing Official:- Layers Seat, THC, Delhi.
- 12 Dealing Official, Promotion Cell, THC, Delhi.
- 13 Dealing Official:- Pension Cell, South District, Saket Courts, New Delhi.
- 14 Ms. Meenakshi Sethi D/o Sh. D.S. Sethi, Sr. Judicial Assistant, presently posted in Copying Agency, South District, Saket Courts, New Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

Anita
12/1/23
Branch Incharge (Admn-II)

O/ o Principal District & Sessions Judges (HQs):
Delhi

